

4. Rajabagan Dockyard . Calcutta
5. Goa Shipyard Limited . Goa

**Revision Petitions under Mineral
Concession Rules**

Private Sector Shipyards

6. Andrew Yule & Co. . Calcutta
Ltd.
7. Alcock Ashdown Co., . Bombay
Ltd.
8. Bombay Marine Engin- . Bombay
eering Works
9. Brunton & Co. En- . Cochin
gineers Ltd.
10. Chowgule and Co. . Mormugao
Private Ltd.
11. Bis Bangal Engineer- . Calcutta
ing Works
12. Gladstone Lyall & Co., . Calcutta
Ltd.
13. Hooghly Docking and . Calcutta
Engineering Co. Ltd.
14. Port Engineering Works . Calcutta
Limited.
15. Scindia Workshops Ltd. . Bombay
16. Shalimar Works Ltd. . Calcutta
17. Shaparia Dock and . Bombay
Steel Co. Private
Ltd.
18. Vishal Engineering . Panaji, Goa
Works Pvt. Limited
19. River Steam Naviga- . Calcutta
tion Co. Limited
20. Modern Mechanical . Bombay
Marine Works Private
Limited

5737. SHRI P. R. SHENOY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of Revision Petitions received State-wise by Government under Rule 54 of the Mineral Concession Rules, 1960 in 1972, 1973 and 1974;

(b) number of such Revision Applications disposed of or Orders passed on during the period;

(c) number of cases pending orders since 1973, 1974 and 1975; and

(d) the reason for delay in disposing of these Revision Petitions and the action proposed by Government to dispose of these Revision Petitions expeditiously?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-0403/75]

(c) A second statement is laid on the Table of the House. [Placed in Library. See No. LT-0403/75]

**Alleged Arbitrary Promotion in
H. S. L., Durgapur**

5738. SHRI KRISHNA CHANDRA HALDER: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether arbitrary promotion has been given to its employees in Hindustan Steel Limited, Durgapur;

NOTE :—This statement does not include Cochin Shipyard which is still under construction and is expected to be completed during 1975-76. Besides this, there is a proposal for setting up of two new shipyards during fifth five year plan also, the locations of which are yet to be decided.

(b) the procedure and policy of giving promotion to employees of H.S.L. Durgapur;

(c) whether his Ministry has received any allegation or protest against this manner in which the promotion has been given; and

(d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (d). The promotion of employees in the Durgapur Steel Plant under Hindustan Steel Ltd. is a matter of day-to-day administration and is entirely within the purview of the Plant/Company. Government is not directly concerned with this matter. The Plant has repeated that no arbitrary promotions have been given. Promotions are made in accordance with prescribed rules and regulations procedures and are based on an assessment of the suitability of the individuals concerned to perform the duties of the higher post.

In the non executive categories, promotions are made on the basis of seniority-cum-merit in the case of non-selection posts, and on the basis of merit-cum-seniority in the case of selection posts. In executive categories, promotions are generally on the basis of suitability and merit.

Demands of All India Employees' Provident Fund Staff Federation

5739. SHRI VAYALAR RAVI: Will the Minister of LABOUR be pleased to state:

(a) whether an eight points charter of demands was submitted to the Chairman, Central Board of Trustees by the All India Employees' Provident Fund Staff Federation on the 31st October, 1974; and

(b) if so, the reasons for the delay in taking decision on these demands and the action Government propose to take to settle the demands of the employees?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): The Provident Fund Authorities have reported as under:—(a) Yes.

(b) These demands relate mostly to matters already decided after due consideration. The demand pertaining to the creation of posts of Farash and Jamadar in the Regional offices is under examination.

Construction of Bailadila Tunnel

5740 SHRI SARJOO PANDEY:

SHRI C. K. CHANDRAPPA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a tunnel construction at Bailadila has run into trouble due to inflow of large quantity of subterranean water; if so, the facts thereof;

(b) whether proper geological survey and study had been made before the construction of this tunnel began, if so, by whom and what were the conclusions;

(c) the loss incurred due to this; and

(d) whether the delay in completion of this tunnel would affect the development of mining Deposit No. 5 of Bailadila?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Appearance of Sub-soil water and bad soil conditions have hampered the construction of tunnel for Bailadila Deposit No. 5 mine, after 293 metres of drilling from the inlet face.